

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.3
C.P. (IB)No.110/BB/2023

IN THE MATTER OF:

M/s. Jai Corp Ltd.	...	Petitioner
Vs.		
M/s. Sterling Developers Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	Ms. Lekha Chandrashekar
For the Respondent	:	Shri Udaya Holla Senior Counsel Shri Naman Jhabakh

ORDER

1. Heard the Learned Counsel for the Petitioner and Respondent.
2. The Petitioner Counsel stated that the Senior Counsel is not available today, therefore, requested for short adjournment.
3. At the request, list the case on **04.06.2024**.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)